

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.233 – IA/707(AHM)2022  
ITEM No.234 – IA 918 of 2020  
ITEM No.235 – Cont. P/6(AHM)2023 in IA/187(AHM)2022  
in  
**CP(IB) 82 of 2018**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Lim Fa Pte Ltd

.....Applicant

V/s

Pioneer Globex Pvt Ltd

.....Respondent

**Order delivered on: 19/02/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**

**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Liquidator	: Mr. Mayur Jugtawat, Adv.
For the Applicant	: Mr. Nipun Singhvi, Adv. a.w Ms. Pragati Tiwari, Adv.
For the Respondent	: Mr. Kunal Kanungo Adv. a/w. Ms. Tanushree Sogani Adv. & Mr. Atishay Jain Adv. in IA 918 of 2020 for R-1 & 2 & 5 & in IA 707 of 2022 for R-2 & 3
	: Ms. Geeta Lundwani, Adv. for R-3 in IA 918 of 2020
For the erstwhile RP	: Mr. Pratik Thakkar, Adv.

**ORDER**

**IA/707(AHM)2022**

Heard Ld. Counsel for the applicant. The dissolution application to be kept pending till all other IAs are disposed off.

List for further consideration on 24.04.2024.

**IA 918 of 2020**

Heard Ld. Counsel for the Resolution Professional and R 1 and R2 of the respondents. It is observed that the procedure for further verification is not possible unless the needed documents are submitted by the respondents with bank statements. Parties can file written submissions, if any, not more than two to three pages along with the documents.

List for further consideration on 15.03.2024.

**Cont. P/6(AHM)2023 in IA/187(AHM)2022**

It is directed that the Operational Creditors who formed the part of CoC when the CIRP was admitted to pay cost whose legal expenses to the RP which is admissible as per IBBI guidelines within 15 days and file affidavit as to why there was delay. In case, they fail to comply and file reply in the matter by paying expenses of the applicant, necessary order will be passed.

List for further consideration on 24.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY  
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE  
MEMBER (JUDICIAL)**